

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4455

ANSWERED ON:25.04.2005

MEETING OF NATIONAL BOARD FOR WILDLIFE

Karunakaran Shri P.;Owaisi Shri Asaduddin;Rao Shri Devarakonda Vittal;Vallabbhaneni Shri Balashowry

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether a meeting of the National Board for Wildlife was held recently in March 2005;
- (b) if so, the details thereof;
- (c) the main issues discussed therein and suggestions/recommendations made thereat; and
- (d) the reaction of the Union Government in regard to each of the suggestions/recommendations?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA)

(a) Yes, Sir.

(b)&(c) The second meeting of the National Board for Wildlife was held on 17th March 2005 under the chairmanship of Hon'ble Prime Minister. The main issues discussed and suggestions/recommendations made are placed at Annexure.

(d) The Ministry is committed to take action as per the recommendations of the Board.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4455 REGARDING MEETING OF NATIONAL BOARD FOR WILDLIFE DUE FOR REPLY ON 25.4.2005

S1.No	Issues discussed	Suggestion/recommendation of the Board
1.	Setting up of Task Force for Trans-boundary Protected Areas.	A Task Force for Trans Boundary Protected Areas to be set up
2.	Preventing Gyps vulture from Extinction	The principal identified causative factor - veterinary drug diclofenac, to be phased out within six months
3.	Export of captive bred birds of exotic species	Present ban on the export of captive bred exotic birds to continue
4.	Eco-fragile/Eco-sensitive Zones around National Parks and Wildlife Sanctuaries	State Governments to be consulted for sites specific delineation of eco sensitive areas
5.	Revision of Species in the Schedules of the Wildlife (Protection) Act, 1972	Committees to be set up based on IUCN guidelines/norms
6.	Guidelines for permission for scientific research in Protected Areas.	Guidelines to be formulated in consultation with expert members from NBWL
7.	Rationalization of the boundaries of National Parks and Sanctuaries	Norms & criteria for rationalization of boundaries of National Parks and Sanctuaries

to be determined in consultation with  
State Government

8. Nominations of members to the Standing Committee Agenda deferred and status-quo to be maintained of National Board for Wildlife on a rotational basis
9. Decline in Tiger Population in India as reported in media A Task Force to be constituted which would submit its report within three months.
10. Problems of Wildlife related to drying of wetlands The Board refrained from any discussions on the issue since the matter was subjudice.
11. Abolition of the practice of gifting animals by Head of the Government/Head of the State. The practice of gifting of animals by Head of Government/Head of State to be discontinued with immediate effect
12. Expedite the setting up of National Wildlife Crime Bureau in view of actions by CITES. Recommended by the Board.
- 13 Creation of separate Department of Forests & Wildlife Views expressed by many members were taken note of and appropriate decision would be arrived at in the appropriate fora.